	Annexu													
Name of Corporate Debtor:M/s Steelexpert Industries (Indore) Private Limited Date of Commencement of CIRP : 12.06.2025: List of Creditors as on:16.07.2025														
List of Operational Creditors (Other than Workment and employees and Government Dues)														
S. No.	Name of Creditors	Details of Claims Received		Details of claims admitted				Amount of	Amount of any	Amount of claim	Amount of claim	Remarks, if any		
		Date of Receipt	Amount Claimed	Amount of Claim	Nature of Claim	Amount covered	Whether	% of voting share in Coc	contingent claim	mutual dues,	not admitted	under verification		
				Admitted		by guarantee	Related party?			that may setoff				
1	Mr. Abdul Maaz - Properitor Haji Shahadat & Sons.	03.07.2025	4,49,54,424.00	1,56,44,009.00	Supply of Goods	0.00	No		0.00	0.00	2,93,10,415.00	0.00	Hon'ble NCLAT vide its order dated 02-07 25 in the appeal filed against impunged order of commencement of CIRP of CD, directed IRP to proceed to collate the claims, however instructed not to constitute Committee of creditors withou leave of court.	
2	Mr. Abdul Maaz - Properitor Maaz Exports	03.07.2025	37,04,805.00	11,98,585.00	Supply of Goods	0.00	No	-	0.00	0.00	25,06,220.00	0.00	Hon'ble NCLAT vide its order dated 02-07 25 in the appeal filed against impunged order of commencement of CIRP of CD, directed IRP to proceed to collate the claims, however instructed not to constitute Committee of creditors withou leave of court.	
	Total		4,86,59,229.00	1,68,42,594.00		0.00		0.00%	0.00	0.00	3,18,16,635.00	0.00		